DELHI LEGISLATIVE ASSEMBLY

BULLETIN PART-I

(Brief summary of Proceedings)

Tuesday 16th June, 2009/Jyaishtha 26, 1931(Saka)

1.	2.00	Hon'ble Speaker in Chair.
	P.M	
2	2.02	Question Hour Starred question No. 1 were as

- 2. 2.02 **Question Hour:** Starred question No. 1 were asked and replied.
 - P.M Hon'ble Speaker heartily welcomed the Ex-MLAs Shri Nand Kishore Garg and Shri Charan Singh Kandera who were present in the L.G.'s Gallery.

Starred questions No. 2 to 4 were asked and replied.

Replies to starred questions No. 5 to 20 and un-starred questions No. 1 to 53 were placed on the Table.

- 3. 3.02 Hon'ble Speaker announced that with a vision to develop the Assembly an ideal and world-class Parliamentary Institution, an P.M. Annexe would be constructed with the facilities of Convention Centre, Committee Rooms, MLA Hostel and Recreation Centre etc. The entire House welcomed the announcement of the Hon'ble Speaker.
- 4. 3.03 Prof Vijay Kumar Malhotra raised the issue of shortage of water and electricity in the Capital.
 P.M

Chief Minister intervened.

- 5. 3.08 **Special Mention(Rule-280):** The following Members raised matters under Rule 280:-
 - 1. Shri Karan Singh Tanwar (Finance Minister intervened.)
 - 2. Shri Sahab Singh Chauhan
 - 3. Shri Veer Singh Dhingan
 - 4. Shri Mohan Singh Bisht
 - 5. Shri Ramesh Bidhuri (Finance Minister intervened.)
 - 6. Shri Jai Bhagwan Aggarwal
 - 7. Shri Devender Yadav

- 8. Shri Anil Jha
- 9. Shri Naresh Gaur
- 10. A Dayanand Chandila A

6. 3.45 **Presentation of Reports:**

- P.M 1. Shri Kanwar Karan Singh presented the Second Report of the Business Advisory Committee.
 - 2. Shri Rajesh Jain presented the First Report of Private Members Bill & Resolutions.

7. 3.46 Papers laid on the Table:

- P.M. Smt. Sheila Dikshit, Chief Minister laid the following notifications (English and Hindi version):-
 - (i) No. F.17/14/03/AR/5378-5527/C, dated 03.06.2009 issued under section 2 of Delhi Right to Information Act, 2001 (Delhi Act No. 7 of 2001) regarding change of Competent Authority in respect of Delhi Jal Board.
 - (ii) No. F.12/02/04/AR/7803-7807, dated 07.08.2008 regarding appointment of Shri Dinesh Gupta as Part-Time Member, Public Grievances Commission, Government of NCT of Delhi.
 - (iii) No. F.12/02/04/AR/7808-7810, dated 07.08.2008 regarding appointment of Mrs. Nisha Samuel as Part-Time Member, Public Grievances Commission, Government of NCT of Delhi.
 - (iv) No. F.9/01/08/AR/9864-9978/C, dated 03.11.2008 regarding appointment of Shri Justice Manmohan Sarin, Retired Chief Justice of the High Court of Jammu & Kashmir as Lokayukta for the National Capital Territory of Delhi.
 - (v) No. F.12/03/2008/AR/5549-5553, dated 25.06.2008 regarding appointment of Smt. Meenakshi Datta Ghosh, IAS (Retd) as Chairman, Public Grievances Commission, Government of NCT of Delhi.

8. 3.48 **Calling Attention:**

P.M The Chair stated that a notice of Calling Attention Motion has been received from Hon'ble Member Dr. Jagdish Mukhi regarding spread of *Swine Flu* in Delhi.

Dr. Jagdish Mukhi raised the matter of Swine Flu in the Calling Attention.

Health Minister replied the matter.

Dr. Jagdish Mukhi and Shri Sahab Singh Chauhan sought clarifications.

Health Minister replied to the clarifications of the Hon'ble Members.

9. 4.05 House adjourned for tea-break.

P.M.

10. 4.40 House reassembled.

P.M. Hon'ble Speaker in Chair.

11. 4.42 Motion of Thanks on Lt. Governor's Address:

P.M. Dr. Narender Nath moved the following Motion:-

"That this House expresses its gratitude to Hon'ble Lt. Governor for his address delivered to the Assembly on 15th June, 2009".

Shri Anil Kumar seconded the Motion.

Following Members participated in the discussion:

- 1. Prof. Vijay Kumar Malhotra
- 2. Shri Tarvinder Singh Marwah

12. 6.43 House Adjourned up to 2.00 PM on 17th June, 2009.

P.M.

Delhi 16th June, 2009 Siddharath Rao

Secretary